

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 4th October, 2019

HCM/A-85/2018-Estt/ The High Court of Manipur is pleased to declare the list of Recommended Candidates and the Wait Listed Candidates for appointment to the post of "Junior Administrative Assistant (Jr.A.A.) in the High Court of Manipur and Office Assistant in the Manipur State Legal Services Authority (MASLSA)" as indicated against their names.

UR - Select List (in order of merit)				
Sl. No.	Roll No	Candidate Name	Category	Selected for
1	00615	MD AKIL SHAH	OBC(MP)	High Court of Manipur
2	00614	MAISNAM PROBIN SINGH	OBC(M)	High Court of Manipur
3	00590	KABRABAM SURAJ JACKSON	OBC(M)	High Court of Manipur
4	00572	MOIRANGTHEM SANAHAL SINGH	OBC(M)	MASLSA
5	00598	NAOROIBAM KISHAN SINGH	UR	MASLSA

ST - Select List (in order of merit)				
Sl. No.	Roll No	Candidate Name	Category	Selected for
1	00355	PAOGINMANG KIPGEN	ST	High Court of Manipur
2	00078	NEMNUNNEI KIPGEN	ST	MASLSA
3	00111	CHINGHEMPOU SAVIO DAIMEI	ST	MASLSA

OBC(M) - Select List (in order of merit)				
Sl. No.	Roll No	Candidate Name	Category	Selected for
1	00186	SANTOSH NONGTHOMBAM	OBC(M)	High Court of Manipur
2	00797	SHAPHABA KONJENGBAM	OBC(M)	MASLSA

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UR - Waiting List (in order of merit)			
Sl. No.	Roll No	Candidate Name	Category
1	00211	KANGABAM PRITAM	UR
2	00303	GEORGE YAMBEM	OBC(M)

ST - Waiting List (in order of merit)			
Sl. No.	Roll No	Candidate Name	Category
1	00397	RETLEIPHI RAGUI	ST
2	00187	T THANGJALAL KOM	ST

OBC(M) - Waiting List (in order of merit)			
Sl. No.	Roll No	Candidate Name	Category
1	00606	MAIBAM DOLLAR SINGH	OBC(M)
2	00593	RUKHSAR YUMNAM	OBC(M)

Further, they are informed to collect offer forms with effect from **9th October 2019** and submit the same on or before **19th October, 2019** from the Jt. Registrar (Admn. PM&P) for those selected against the vacant posts in the High Court of Manipur and from the Member Secretary for those selected against the vacant posts in the Manipur State Legal Services Authority.

By order etc.,

Sd/-
(A. GUNESHWAR SHARMA)
 REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt: HCM/A-85/2018-Estt/ 21505 - 21522 Imphal, the 4th October, 2019

Copy to:

1. The Secretary (Law), Government of Manipur.
2. The Commissioner (Vigilance), Government of Manipur.
3. The Member Secretary, Manipur State Legal Services Authority.
4. The Registrar (Judl.), High Court of Manipur.
5. All the Jt. Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of Manipur.
8. The Director, Department of Information and Public Relations, Government of Manipur - *for favour of wide publication.*
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The Private Secretary to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur.
- He is requested to upload this Notification in the official website of this Registry.
15. The Superintendent (Estt.-I), High Court of Manipur.
16. Notice Board/Guard File/Concerned File.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR